

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3278  
TO BE ANSWERED ON JANUARY 01, 2018**

**URBAN CENTRES**

**No. 3278. SHRI KONAKALLA NARAYANA RAO:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that there is no clear mechanism or regular resource transfers to urban centres in the country;**
- (b) if so, the details thereof;**
- (c) whether in the absence of such mechanism the Government would go ahead with creation of Smart Cities project and if so, the details thereof; and**
- (d) the details of the steps being taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

**(a) to (d) : No, Madam. The Government of India allocates and transfers resources to the State Governments/Urban Local Bodies/cities under various Centrally Sponsored Schemes / Central Sector Schemes being implemented by the Ministry.**

**The Smart Cities Mission is being implemented as a Centrally Sponsored Scheme (CSS). 100 cities have been selected for development as Smart cities. An amount of Rs.14,882.20 crores has so far been released by the Government of India to States/cities under the Mission.**

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